

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 752
ANSWERED ON 10.02.2025

ROYALTY ON MINERALS IN ODISHA

752 SHRI DEBASHISH SAMANTARAY:

Will the Minister of MINES be pleased to state:

- (a) the total revenue generated from mineral royalties in the State of Odisha during the last five years;
- (b) whether there are demands from the State Government to revise the royalty rates on minerals;
- (c) if so, the details thereof; and
- (d) the steps being taken to ensure timely payment of royalties to the State?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): As per the information provided by the Government of Odisha, the total revenue generated from mineral royalties in the State of Odisha during the last five years is given below:

S. No.	Year	Royalty collection (in Rs. Crore)
1	2019-20	11,309.59
2	2020-21	13,918.20
3	2021-22	49,859.12
4	2022-23	38,075.04
5	2023-24	46,396.50

(b) & (c): No demand has been made by the Government of Odisha to revise the royalty rates on minerals.

(d): The Government of Odisha has informed that royalty in Odisha is being collected from the lessees in advance through i3MS online Portal before issuing of transit permit for dispatch of minerals.
